GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT

RAJYA SABHA

STARRED QUESTION NO. 178
TO BE ANSWERED ON 10.03.2021

REVISION IN MINIMUM PENSION

178. SHRI PRASANNA ACHARYA:

Will the Minister of Labour and Employment be pleased to state:

(a) whether Government has received representations from Employees' Pension Scheme, 1995 (EPS-95) pensioners for increase of minimum pension as per the recommendation of the Koshyari Committee;
(b) whether Government has taken any decision to increase their pension;
(c) if so, the details thereof and if not, the reasons therefor; and
(d) whether any decision has been taken to give dearness allowance to EPS-95 pensioners with their monthly pensions to neutralize the price index as has been given to Central Government Pensioners, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)

(a) to (d): A statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) OF RAJYA SABHA STARRED QUESTION NO. 178 TO BE ANSWERED ON 10.03.2021 BY SHRI PRASANNA ACHARYA, HON'BLE M.P. REGARDING REVISION IN MINIMUM PENSION.

(a) to (c): **Representations have been received from individual pensioners as well as pensioners associations for increase of minimum pension under the Employees' Pension Scheme (EPS), 1995 with reference to the recommendations of the Koshiyari Committee. The Government has, for the first time, started providing a minimum pension of Rs.1000/- per month to the pensioners under EPS, 1995 from 01.09.2014 by providing additional budgetary support keeping the widespread demands in addition to the budgetary support of 1.16 per cent of wages of the member by the Government.**

(d): **Considering the demands of Employees' Pension Scheme (EPS), 1995 pensioners, the Government had constituted a High Empowered Monitoring Committee (HEMC) for complete evaluation and review of EPS, 1995. The Committee did not recommend linking the monthly pension under EPS, 1995 with cost of living index as according to actuarial evaluation linking EPS, 1995 with price index, i.e. D.A. relief will severely affect the financial health of the Pension Fund.**

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